

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4322
ANSWERED ON:16.12.2009
RELEASE OF FUNDS FOR RTI
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has proposed to release funds to the State information Commissions during the year 2008-09 for information Technology enablement and propagation of RTI under CSS Plan scheme on strengthening capacity building and awareness generation for effective implementation of the RTI Act, 2005;
- (b) if so, whether the funds are in the form of grant-in-aid;
- (c) the amount released for the purpose during the year 2008-09;
- (d) whether the Karnataka Government has requested for release of balance amount; and
- (e) if so, the time by which the amount is likely to be released?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

(a) : Yes, Sir.

(b) : Yes, Sir.

(c) : A sum of Rs. 3.74 crore was released for Information Technology (IT) enablement and a sum of Rs. 0.60 crore for propagation of RTI during the year 2008-09.

(d) & (e): A sum of Rs. 21.00 lakh for IT enablement and a sum of Rs. 3.50 lakh for propagation of RTI was released to the Karnataka State Information Commission during 2008-09. The Government of Karnataka has requested for release of balance amount of Rs. 1.50 lakh towards RTI propagation. Release of the amount has already been approved by the Scheme Monitoring Committee. However, balance amount of Rs. 9.00 lakhs for IT enablement will be released after the Commission submits the utilization certificate for the amount already released.